

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2351
TO BE ANSWERED ON 21st DECEMBER, 2022

EXPORT OF SEAFOOD, COIR AND CASHEW NUT

2351. ADV. A.M. ARIFF:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details and value of seafood, coir and cashew nut exports from the country in the last five financial years;
- (b) whether it has come to the notice of the Government that marine product consignments from the country are being rejected by importing countries including China owing to financial crisis in those countries and if so, the details thereof;
- (c) whether the Government has taken any steps for providing relief for marine product exporters whose pre-agreed consignments are being rejected without citing any reasons by the importing countries and if so, the details thereof; and
- (d) whether the Government intends to utilize a fixed percentage of the income for foreign exports for the welfare of the baseline workers in export-oriented industries and if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): Year-wise value of marine product/seafood, coir and cashew nut exports in the last five years are as follows:

Values in USD Million

Commodities	2017-18	2018-19	2019-20	2020-21	2021-22
Marine Products/seafood	7389.22	6802.56	6722.07	5962.39	7772.36
Coir and Coir Manufactures	325.77	327.38	340.42	476.63	569.00
Cashew	922.41	654.43	566.82	420.43	453.08

Source: DGCI&S

(b) & (c): Some Marine products consignments from India have been rejected from importing countries including China. The rejections take place due to apparent non-compliance of importing country regulations. The competent agencies in the Government such as Marine Products Export Development Authority (MPEDA) and Export Inspection Council (EIC) facilitate efforts for revoking measures such as suspension of units, higher testing requirements in case they are enforced by importing countries.

(d): Income from foreign exports accrues to exporters and government does not spend from the earnings. However, 'Pradhan Mantri Matsya Sampada Yojana (PMMSY)' addresses critical gaps in production, productivity, quality, technology, post-harvest infrastructure, traceability, etc. In addition, to address the critical infrastructure requirements of fisheries and aquaculture sectors, the Department of Fisheries, Government of India during 2018-19 has created the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7,522.48 crore to provide concessional finance to States/UT and private sector.
